

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).14979/2006

(From the judgement and order dated 21/08/2006 in CMWP No.
44308/2006 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

NIRMALA DEVI

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 28/02/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr. Bharat Ram,Adv.
Mr. Pramod Swarup,Adv.

For Respondent(s) Mr. Pradeep Misra,Adv.
Mr. Sandeep Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Served respondents may file counter affidavit before
3.4.2007. List the matter on 3.4.2007.

(S.G. SHAH)
Registrar